

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 210
IB-412/ND/2022
IA-1924/2023

IN THE MATTER OF:

Karur Vysya Bank

...

Applicant

Versus

Mr. Ashok Mittal

...

Respondent

Under Section: 95 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 01.05.2024.

Sd/-
(COURT OFFICER)